

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6993/2011

CANTONMENT BOARD AGRA THROUGH ITS CHIEF EXECUTIVE OFFICER
Appellant(s)

VERSUS

ANIL JAIN & ORS. Respondent(s)

Date : 22-07-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Ms. Shobha Ramamoorthy, AOR
Mr. Shilp Vinod, Adv.
Ms. Supriya, Adv.

For Respondent(s) : Mr. John Mathew, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Some documents have been filed in the matter on behalf of the respondent(s).
2. Learned counsel for the petitioner prays for two weeks' time to seek instructions in the matter.
3. List the matter after two weeks.

(RAHUL KUMAR)
COURT MASTER (SH)

(KOMAL)
COURT MASTER (NSH)